

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2399  
ANSWERED ON:13.03.2006  
LIMIT OF DIRECTORS IN PUBLIC SECTOR ENTERPRISES  
Barman Shri Hiten

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the number of Government directors on the Boards of several Public Sector Enterprises (PSEs) exceeds the prescribed limit of two;
- (b) if so, the PSEs which have more than two Government Directors; and
- (c) the measures proposed by the Government for reducing the number of Government Directors to the prescribed limit of two?

**Answer**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV)

- (a) The Government Directors on the Boards of PSEs are appointed by the concerned administrative Ministry/Department.
- (b) Information is being collected and will be laid on the table of the House.
- (c) The administrative Ministries/Departments have been advised from time to time to review the composition of the Board of Directors of PSEs under their administrative control, so as to bring them in conformity with the guidelines on the subject.